

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.103/2016
RT CP (CAA) No.110/Chd/Hry/2017**

Gmax Auto Limited.

...Petitioner No.1/Transferor Co.

And

A.G.Industries Pvt. Ltd.

...Petitioner No.2/Transferee Co.

Present: None.

The Hon'ble Member(Judicial) is on leave, hence the matter is
adjourned to 22.09.2017.

Sd/-

Court Officer

September 14, 2017
subbu